15

NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section		Name of the Parties M/s. / Mr.
CP(IB) No.43/ BB/2017	-	For hearing on IA	Rule-6	of	Deem Roll-Tech Ltd. Vs Bhuwalka Steel Industries Ltd.

NAME (IN CAPITAL) SL.

NO.

REPRESENTATION TO WHOM

SIGNATURE

& PHONE NUMBER RISHI ANEJA

9880599908

Raghusam Gdam L 9900039859

Respondent

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Respondent has filed Memo seeking permission to withdraw I.A 160/17. Memo is recorded, permission is granted to withdraw I.A 160/17. I.A 160/17 is dismissed as withdrawn vide separate order and the main matter is listed for hearing on 09/02/2018.

Member (T)

Member (J)